

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2448
TO BE ANSWERED ON AUGUST 03, 2023**

TARGETS FOR CONSTRUCTION OF HOUSES UNDER PMAY-U

NO. 2448. SHRI MITESH RAMESHBHAI PATEL (BAKABHAI):

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the targets set for construction of houses under the Pradhan Mantri Awas Yojana-Urban (PMAY-U); and**
- (b) the funds allocated and released so far for early completion of the construction of houses under the said scheme?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) & (b) Ministry of Housing and Urban Affairs has been implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) under 'Housing for All' Mission since June, 2015 giving Central assistance to implementing agencies through States/ Union Territories (UTs) for providing all-weather pucca houses with basic civic amenities to all eligible urban beneficiaries through four verticals i.e. Beneficiary-led individual house construction/ enhancement (BLC); Affordable Housing in Partnership (AHP); 'In-situ' Slum Redevelopment (ISSR); and Credit Linked Subsidy Scheme (CLSS).

PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses.

States/UTs have undertaken demand survey under PMAY-U for assessing actual demand of housing and reported a demand of 112.24 lakh houses.

Based on the project proposals submitted by States/ UTs, more than 118.90 lakh houses have been sanctioned as on 24.07.2023. Of the sanctioned houses, 112.25 lakh have been grounded for construction; of which 75.51 lakh are completed/ delivered to beneficiaries. Out of ₹ 2.00 lakh crore (approx.) Central assistance committed, ₹ 1.48 lakh crore has been released till date.

The scheme period which was earlier up to 31.03.2022, has been extended up to 31.12.2024, except Credit Linked Subsidy Scheme (CLSS) vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology. Accordingly, States/UTs have been advised to expedite to complete all sanctioned houses within the extended Mission period.
